

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 59 of 2013 & I.A. No. 90 of 2013

And

Appeal No. 116 of 2013 & I.A. No. 185 of 2013

Dated : 4th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity
Distribution Company Ltd.**

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant (s) :

Ms. Ramni Taneja

Mr. Umang Jain

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan for R-1

Ms. Poorva Saigal for R-3 & R-4

Mr. Vishal Gupta

Mr. Kumar Mihir for R.5

ORDER

The learned counsel for the parties have filed their respective
Written Submissions.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt